

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. N. KARMARKAR
COURT 54 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>DOCUMENTS</u>				
1	SESSIONS CASE	100392/1988	StateAzad Maidan PS Vs Ramchandra Raghunathprasad Sharma 1	A.P.P.
<u>ARGUMENTS</u>				
2	CRI M A	100839/2019	Monisha Guddi @ Rev. ---/19 - Applicant Vs Chandrakumar Madhusudan Jejodia - Respondent	Mani Prakash and Nikita Tilwani
3	CRI M A	100899/2019	Monisha Guddi@Revn.--- 19-Aplcnt. Vs M/s. Seven Indian Heads Infrabuild P. Ltd.-Respdt.	Mani Prakash , Nikita Tilwani
4	CRI M A	101090/2019	Monisha Guddi in MA-839-19 - Applicant Vs Chandrakumar Madhusudan Jejodia - Respondent	Mani Prakash and Nikita Tilwani
5	CRI M A	101091/2019	Monisha Guddi-Aplcnt. Vs M/s. Seven Indian Heads Infrabuild P. Ltd.-Respdt.	Mani Prakash
<u>HEARING</u>				
6	CRI REV APP	100625/2018	State Bank of Bikaner and Jaipur-Aplcnt. Vs Sanjay Vasant Dobkar-Respdt.	Padmakar S .Garad
7	CRI M A	101498/2018	Dr.(Smt.)Ujjwala Chandrakant Thatte in Appeal-1052-- 5-Applicant/Org. Resp. No.2 Vs The State of Maharashtra and Ujjwala Chandrakant Thatte- Respondents	Ranjit Agashe
8	BAIL APPLN NDPS	100546/2020	Irfan Badar Shaikh Vs The State	M/s. A.A. Siddique and Associates

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. N. KARMARKAR
COURT 54 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
9	ABA	100624/2020	Nazar Abdullah Neyyaranikkal Vs The State	Sangeeta D. Rawale
10	BAIL APPLN NDPS	100688/2020	Ravi Kumar Sonu Vs The NCB	Munira Palanpurwala
11	BAIL APPLN NDPS	100724/2020	STATE GOVERNMENT Vs Naresh Madan Mhaskar	
12	NDPS M A	100587/2020	Intelligence Officer-DR- -Respondent Vs Rohan Gawans-Applicant	SPP
(Main Matter REMAND APPLN NDPS/0100383/2020)				
13	BAIL APPLN NDPS	100760/2020	The State- ANC Worli Unit Vs Fatima Shahalam Shaikh @ Khala	SPP Ayaz Khan
(Main Matter REMAND APPLN NDPS/0101392/2019)				
14	BAIL APPLN NDPS	100794/2020	Santosh Balasaheb Adke Vs The State of Maharashtra Thr ATS Kala Chowki Police Station	Taraq Sayed
15	MISC APPLN ACB	100641/2020	ACB.BMU Vs Vijay Gangaram Kadam and Anr	
<u>EVIDENCE PART HEARD</u>				
16	SESSIONS CASE	100718/1999	StateMatunga P.S. Vs Sanjay Bhanudas Bodhe	A.P.P.
17	SESSIONS CASE	100027/2018	The State of Pant Nagar Police Station Vs Zakir Hussain Shaikh	
<u>EVIDENCE</u>				
18	SESSIONS CASE	100717/1999	StateMatunga P.S. Vs Sanjay Bhanudas Bodhe	A.P.P.
19	NDPS S CASE	100096/2015	The State of ANC Bandra Unit Vs Mohammad Bashir Zahir Shaikh	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. N. KARMARKAR
COURT 54 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
20	SESSIONS CASE	1000611/2018	State of Maharashtra - Chembur Police Station Vs Batti Ramesh Nat	APP
<u>CHARGE</u>				
21	NDPS S CASE	100073/2015	The State of Dongri Police Station Vs Wasim Babu Rabbani Shaikh	
22	NDPS S CASE	100031/2016	THE STATE OF ANC, WORLI UNIT Vs ANJU @ ANJUM MUJAALI SHAIKH.	
23	NDPS S CASE	100191/2016	VINOBA BHAVE NAGAR POLICE STATION. Vs RAHUL RAJU MANE @ LANGDA @ HUSSAIN	
24	NDPS S CASE	100012/2017	VERSOVA POLICE STATION. Vs IMRAN SHAMSULLA KHAN	
25	NDPS S CASE	100151/2017	Air Intelligence Unit Vs Nizamudheen Kunnariyath House	
(Main Matter REMAND APPLN NDPS/0101064/2017)				
26	NDPS S CASE	100045/2018	State (Deonar police Station) Vs Sahil Hasan shaikh	
<u>REPLY/SAY</u>				
27	NDPS S CASE	100002/2016	The State of Kurar Police Station. Vs PRAVIN BHIKU MAKWANA.	
28	BAIL APPLN NDPS	100856/2020	Rohan Prabhakar Gawans Vs Directorate of Revenue Intelligence	Ayaz Khan
<u>APPEARANCE</u>				
29	NDPS S CASE	100158/2018	The Air Intelligence Unit Vs Suhaib Kunhimoideen Haji Mankada	Atul Gupta Intelligence Officer

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. N. KARMARKAR
COURT 54 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
30	SPL CASE MCOC	100019/2019	BYCULLA POLICE STATION Vs MOHD. RAIS AMIN KHAN AND ORS.02	PP
31	NDPS S CASE	100190/2019	Union of India, Narcotics Control Bureau Vs Jhonatan Nascimento Perreira	
32	REMAND APPLN NDPS	101388/2019	The State- ANC Bandra Unit Vs Nisar Ahmed Abdul Sattar	
33	SPL.CASE	202/2020	The State of Maharashtra ANC, Azad Maidan Unit Vs Bharilal Keshi Saraku Khatri	
34	SPL.CASE	208/2020	The State of Maharashtra Wadala Police Station Vs Mohd. Saklin Shakil Fondkar and Others	
35	SPL.CASE	221/2020	The State of Maharashtra ANC, Kandivali Unit Vs Nizam Mehmood Baksh	
36	REMAND APPLN TADA	100260/2020	CBI STB Vs Munaf Abdul Majid Halari @ Munaf	
37	SPL.CASE	100454/2020	The State of Maharashtra ANC, Worli Unit Vs Fatima Shahalam Shaikh @ Khala	
38	SPL.CASE	100455/2020	The State of Maharashtra Thr ANC Ghatpokar Unit Vs Anayo Oklie Sunday	Vushal Khaire
39	SPL.CASE	100456/2020	The State of Maharashtra Malvani Police Station Vs Barkat Mohammad Ali Khan	PP Panjwani
40	SPL.CASE	100457/2020	The State of Maharashtra ATS Kalachowki Vs Mahendra Parshuram Patil	PP Panjwani

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. N. KARMARKAR
COURT 54 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
41	SPL.CASE	100460/2020	The State of Maharashtra DCB CID Unit-XI Vs Datta Dnyanoba Thombare and Others	
42	CRI BAIL APPLN	101607/2020	Rehana Gazi @ Priya Behera --- Applicant Vs The State of Maharashtra - D.B. Marg Police Station --- Respondent	Rajesh Anantrao More
<u>HIGH COURT STAYED</u>				
43	SESSIONS CASE	100198/2013	The State DCB, CID UNIT-I Vs Sayyed Zabiuddin Sayyed	
44	SESSIONS CASE	100601/2017	The State DCB CID Vs Sayyed Zabiuddin Sayyed Zakiuddin @ Abu Jindal @Jundal Bhai @Jabi @ Riyasat Ali Mohd. Khushi and 1	
